

Title: Introduction of the High Court at Allahabad (Establishment of a permanent bench at Meerut) Bill, 1998.

15.44-1/3 hrs.

श्री वीरेन्द्र वर्मा (कैराना): अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मेरठ में इलाहाबाद उच्च न्यायालय की स्थायी न्यायपीठ की स्थापना का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Meerut."

The motion was adopted.

श्री वीरेन्द्र वर्मा (कैराना): मैं विधेयक पुरःस्थापित भी करता हूँ।

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